

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.6- IA/1092(AHM) 2024
In
CP(IB) 499 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Urja Shakti Sales & Service
V/s

.....Applicant

Maktel Control & Systems Pvt Ltd

.....Respondent

Order delivered on: 24/07/2024

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent :

ORDER

(Hybrid Mode)

IA/1092(AHM) 2024

Despite repeated calls none has appeared on behalf of the applicant to press this application.

Re-list for hearing on 14.08.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

PRAVEEN GUPTA
MEMBER (JUDICIAL)